

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1120
ANSWERED ON:25.11.2009
CHANGES IN MID-DAY MEAL SCHEME
Dharmshi Shri Babar Gajanan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to carry out certain changes in the Mid-Day Meal Scheme;
- (b) if so, the details thereof including the changes that are likely to be carried out;
- (c) the expenditure likely to be incurred thereon;
- (d) whether the expenditure will be shared both by the Union Government and State Governments;
- (e) if so, the details thereof; and
- (f) the time by which these changes will be made effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a), (b) & (f): Yes, Sir. The Government has made certain changes in the Mid-Day Meal Scheme. The details of changes approved and their implementation schedule are as under:-

Sl. No.	Approved changes	Implementation schedule
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1.	Revision of food norm for upper primary children by increasing the quantity of pulses from 25 to 30 grams, vegetables from 65 to 75 grams and by decreasing the quantity of oil and fats from 10 to 7.5 grams.	Within one month from the date of approval.
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2.	Revision of cooking cost (excluding labour and administrative charges) to Rs. 2.50 for primary and Rs. 3.75 for upper primary children for the balance period of this financial year from the date of making it effective. The cooking cost will be shared between the Centre and the NER States on 90:10 basis and with other States / UTs on 75:25 basis.	Within one month from the date of approval.
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3.	Payment of honorarium of Rs. 1000 per month to cook-cum-helper and engagement of one cook-cum-helper for schools upto 25 students, two cooks-cum-helpers for schools with 26 to 100 students and one additional cook-cum-helper for every addition of upto 100 students. The expenditure towards the honorarium of cook-cum-helper will be shared between the Centre and the NER States on 90:10 basis and with other States /UTs on 75:25 basis.	Within one month from the date of approval.
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4. Determination of cost of construction of Within one kitchen-cum-store on the basis of State month from Schedule of Rates. The Department of School the date of Education & Literacy will lay down the approval. plinth area norm on the basis of number of children studying in the school instead of one norm for all schools. The cost of construction of kitchen-cum-store will be shared between the Centre and the NER States on 90:10 basis and with other States / UTs on 75:25 basis.

5. Transportation assistance in the 11 Special Within one Category States (viz. Assam, Arunachal month from Pradesh, Himachal Pradesh, Jammu & Kashmir, the date of Manipur, Meghalaya, Mizoram, Nagaland, approval. Sikkim, Uttarakhand and Tripura) to be at par with the PDS rates prevalent in these States.

6. Decentralization of payment of cost of From foodgrains to FCI to the district level. 1.4.2010

(c), (d) & (e): The additional expenditure for the balance period of the 11th Plan will be Rs. 10140.33 crore for Central Government and Rs. 4280.79 crore for State/UT Governments. The total budget requirement for Central and the State/UT Governments (including the additional expenditure) during the remaining period of 11th Plan will be Rs. 31,174.09 crore and Rs. 7920.93 crore respectively. The expenditure on cooking cost, honorarium to cook-cum- helper and construction of a kitchen-cum-store is to be shared between the Central Govt. and North Eastern (NE) States in the ratio of 90:10 and the sharing between Centre and other States UTs will be on the basis of 75:25.